

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

From:

Ambuj Nath,
Registrar General,
High Court of Jharkhand
Ranchi.

File No. XXII(6)/1/2017-18/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Principal District & Sessions Judges,
Bokaro, Deoghar & Sahebganj.

Sub.- Regarding field Training Programme for newly appointed Probationary Civil Judge (Junior Division) trainee currently working at the Sub-Division.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to direct the newly appointed probationary Civil Judge (Junior Division) trainee currently working at Sub-Division, to attend the required field training at Headquarters of the concern Judgeships, and for that purpose they are posted at their respective District Headquarters during their training period.

The Officers concerned may be informed accordingly.

This is for information and needful.

Yours faithfully,


Sd/- Ambuj Nath

Registrar General

Memo No. 3568 /Apptt.

Dated, Ranchi, the 23.12.20

Copy forwarded to the the Director, Judicial Academy Jharkhand, Ranchi for information and needful / the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi for information / the Principal Secretary-cum Legal Remembrancer, Law (Judicial) Department, Government of Jharkhand, Ranchi / the C.P.C.I/c, e-Courts Project, High Court Jharkhand, Ranchi for information and getting uploaded the letter alongwith enclosures on the Court's website.


Registrar General

W